

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1352
ANSWERED ON 30/07/2024**

FUNDS ALLOCATED UNDER MGNREGS

1352 PROF. SOUGATA RAY:

SHRI KHALILUR RAHAMAN:

SHRI KODIKUNNIL SURESH:

SHRI ADHIKARI DEEPAK DEV:

SMT. MALA ROY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Union Government is yet to allocate the Centre's share of allocations for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) wages for many States including West Bengal and Kerala;**
- (b) if so, the details of the MGNREGS dues to the States during each of the last three financial years and current year, year and State-wise particularly for West Bengal and Kerala;**
- (c) whether the Government has decided/fixed any time schedule to disburse the dues, if so, the details of funds allocated under the MGNREGS during the said period, year and State-wise;**
- (d) the details of funds allocated, released and utilized by the State Governments under the MGNREGS during the said period, year and State-wise particularly West Bengal;**
- (e) the details of last payment along with the date of its release to the Government of West Bengal;**
- (f) whether there has been misuse of fund and a good amount of money has been siphoned off from across the country, if so, the details thereof; and**
- (g) whether the Government has any proposal to hike the wage of MGNREGS workers, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a)to(c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment scheme. There are no dues pending for wage component payment, under Scheme for the Financial Year(s) 2021-22, 2022-23 and 2023-24 for any State/UT including Kerala, except the State of West Bengal.

In case of State of West Bengal, there is a pending liability of Rs. 4,137 crore for financial year 2021-22 and Rs. 1,416 crore for financial year 2022-23 as release of fund to the State under Mahatma Gandhi NREGS have been stopped since 09th March 2022 as per provisions under section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance with directions of the Central Government.

As per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 the State Government is responsible for effective implementation and to ensure transparency and accountability in the implementation of the Scheme. Also, according to the provision of the Act, if the State Government is not fully successful in discharging its responsibility then the Central Government has the right to issue appropriate guidelines as well as to stop the release of funds.

This Ministry has communicated to the Government of West Bengal for compliance with the directions for which the compliance report is awaited.

State/UT-wise details of pending liabilities for the wage component under Mahatma Gandhi NREGS for the three Financial Year(s) 2021-22, 2022-23, 2023-24 and upto current FY 2024-25 (as on 25.07.2024) are given at Annexure-I.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS for the three Financial Year(s) 2021-22, 2022-23, 2023-24 and upto current FY 2024-25 (as on 25.07.2024) are given at Annexure II.

Under Mahatma Gandhi NREGS, States/UTs submit funds release proposals to the Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to”

Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Fund release to the States/UTs is a continuous process and the Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

State/UT-wise details of funds released under Mahatma Gandhi NREGS during the financial years from 2021-22 to 2024-25 (as on 25.07.2024) are given at Annexure-III.

(d): State/UT-wise details of expenditure incurred (including State share) under Mahatma Gandhi NREGS from 2021-22 to 2024-25 (as on 25.07.2024) are given at Annexure-IV.

(e): During the financial year 2021-22 (as on 31.01.2022), an amount of Rs.7,507,80 crore was released towards wage, material & administrative contingency to the State of West Bengal under Mahatma Gandhi NREGS.

(f): Mahatma Gandhi NREGS offers employment opportunities to the rural population willing to do unskilled work while creating productive assets.

Several steps have been taken to strengthen transparency and accountability which include geo-tagging, Direct Benefit Transfer (DBT), National electronic Fund Management System (Ne-FMS), Aadhaar Based Payment System (ABPS) and National Mobile Monitoring System, Software for Estimate Calculation using Rural rates for Employment (SECURE), National Level Monitors (NLMs) and Social Audit.

To monitor the progress of the implementation of the Mahatma Gandhi National Rural Employment Guarantee Act, (Mahatma Gandhi NREGA) in States/UTs, independent agencies empanelled as National Level Monitors (NLMs) with the Ministry of Rural Development were deputed to conduct special monitoring visit. NLM Agencies were required to visit the selected districts to observe and monitor the progress made under the scheme and assess the quality of implementation therein.

Details of Monitoring Visits done by the Central team to different States and the amount recovered/recommended for recovery are as under:-

Sl. No.	State	Amount Recovered
1	West Bengal	Rs. 161 lakhs
2	Telangana	Rs. 11791 lakhs
3	Punjab	Rs. 42.31 lakhs
4	Kerala	Rs. 25.54 lakhs
5	*Madhya Pradesh	Rs. 147.96 lakhs
6	*Rajasthan	Rs.16.21 lakhs

***Instructions have been issued to the State for recovery of the amount.**

In addition to above, Section 17 of the Mahatma Gandhi NREGA, 2005 mandates the Gram Sabha to conduct Social Audits. The Act mandates Social Audit of works by Gram Sabha. States/UTs-wise detailed report on Social Audit recovery is annexed as Annexure-V.

Also, Para 30 of Schedule I of the Mahatma Gandhi NREGA mandates that there shall be an Ombudsperson for each District for receiving grievances, enquiring into and passing awards as per Guidelines. As of 25.07.2024, ombudspersons have received 8,784 complaints and more than 6,630 have been disposed of so far.

(g): As per Section 6 (1) of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Central Government specifies wage rates for its beneficiaries. These rates are determined using the Consumer Price Index for Agricultural Labour (CPI-AL). In order to compensate the MGNREGA beneficiaries against inflation, Ministry of Rural Development revises wage rates annually, based on changes in the CPI-AL, with each State/UT having the option to provide wages higher than the rates notified by the Central Government.

Annexure-I referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 1352 dated 30.07.2024

State/UT-wise details of pending liabilities for the wage component under Mahatma Gandhi NREGS for the three Financial Year(s) 2021-22, 2022-23, 2023-24 and upto current FY 2024-25 (as on 25.07.2024) (Rs. in lakh)		
Sl. No.	States/UTs	Pending liabilities for the wage
1	Andhra Pradesh	200358.30
2	Arunachal Pradesh	0.00
3	Assam	2673.42
4	Bihar	70467.09
5	Chhattisgarh	65253.10
6	Goa	0.00
7	Gujarat	0.00
8	Haryana	0.00
9	Himachal Pradesh	0.00
10	Jammu & Kashmir	407.36
11	Jharkhand	0.00
12	Karnataka	44269.89
13	Kerala	0.00
14	Madhya Pradesh	0.00
15	Maharashtra	82260.44
16	Manipur	0.00
17	Meghalaya	1596.10
18	Mizoram	0.00
19	Nagaland	0.00
20	Odisha	4325.03
21	Punjab	0.00
22	Rajasthan	125435.13
23	Sikkim	0.00
24	Tamil Nadu	0.00
25	Telangana	94790.83
26	Tripura	6046.96
27	Uttar Pradesh	6169.85
28	Uttarakhand	2280.64
29	West Bengal	*276500.00
29	Andaman & Nicobar	0.00
30	Lakshadweep	0.00
31	Puducherry	36.06
32	Ladakh	0.00
33	Dadra & Nagar Haveli & Daman & Diu	0.00

***Release of funds to the State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.**

Annexure-II referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 1352 dated 30.07.2024

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS for the three Financial Year(s) 2021-22, 2022-23, 2023-24 and upto current FY 2024-25 (as on 25.07.2024) (Rs. in lakh)		
Sl. No.	States/UTs	Pending liabilities for material components
1	Andhra Pradesh	7814.03
2	Arunachal Pradesh	674.46
3	Assam	2960.39
4	Bihar	8361.98
5	Chhattisgarh	11139.20
6	Goa	5.54
7	Gujarat	4063.38
8	Haryana	1573.00
9	Himachal Pradesh	1563.68
10	Jammu & Kashmir	13263.59
11	Jharkhand	9561.86
12	Karnataka	19999.04
13	Kerala	6884.54
14	Madhya Pradesh	52852.89
15	Maharashtra	84616.17
16	Manipur	1746.48
17	Meghalaya	2695.79
18	Mizoram	5.31
19	Nagaland	575.12
20	Odisha	4159.82
21	Punjab	12348.05
22	Rajasthan	7926.58
23	Sikkim	605.87
24	Tamil Nadu	5283.83
25	Telangana	26271.42
26	Tripura	545.80
27	Uttar Pradesh	113027.45
28	Uttarakhand	9271.79
29	West Bengal	*278800.00
29	Andaman & Nicobar	43.44
30	Lakshadweep	0.00
31	Puducherry	0.30
32	Ladakh	324.70
33	Dadra & Nagar Haveli & Daman & Diu	18.99

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Annexure-III referred in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 1352 dated 30.07.2024

State/UT-wise details of funds released under Mahatma Gandhi NREGS during the financial years from 2021-22 to 2024-25 (Rs. in lakh) (as on 25.07.2024).					
S.No.	States/UTs	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	718267.16	798909.30	733263.27	426422.61
2	Arunachal Pradesh	45374.43	57757.99	42609.96	25058.38
3	Assam	222026.01	205234.84	222138.42	68050.37
4	Bihar	540736.96	639528.76	620003.36	398886.54
5	Chhattisgarh	389433.98	338355.40	288855.54	165048.31
6	Goa	3.81	511.53	87.66	117.90
7	Gujarat	161524.32	169207.36	180161.53	102877.01
8	Haryana	72267.99	37398.62	47671.30	28663.91
9	Himachal Pradesh	97575.08	115747.62	99712.77	69661.35
10	Jammu and Kashmir	95013.74	105061.12	92043.98	46357.44
11	Jharkhand	306382.91	270863.73	291675.98	160023.93
12	Karnataka	602807.73	622528.20	541574.08	247590.19
13	Kerala	355193.00	381842.70	351347.71	110286.62
14	Madhya Pradesh	847908.76	570213.49	587114.16	305902.55
15	Maharashtra	205645.71	254973.07	303444.00	175969.66
16	Manipur	56310.74	108663.26	0.00	14551.03
17	Meghalaya	112166.07	111691.95	91232.76	52201.51
18	Mizoram	54891.55	53871.87	50605.52	28573.73
19	Nagaland	56945.51	89744.90	63795.90	16700.44
20	Odisha	568015.17	463836.25	489188.67	224009.64
21	Punjab	125759.36	118213.27	116654.76	43525.65
22	Rajasthan	986774.85	966299.14	867162.28	435177.16
23	Sikkim	11241.97	9255.39	11195.38	4628.03
24	Tamil Nadu	963813.22	970662.48	1260336.00	198485.94
25	Telangana	410519.85	298868.14	350859.24	257225.74
26	Tripura	98888.29	92203.45	104358.71	37477.77
27	Uttar Pradesh	850956.51	1062900.83	980854.56	432611.40
28	Uttarakhand	64203.24	79284.44	55165.81	22559.39
29	West Bengal	750780.15	*0.00	*0.00	*0.00
30	Andaman and Nicobar	763.16	960.42	0.00	230.96
31	Lakshadweep	30.05	0.00	0.00	0.00
32	Puducherry	1307.28	2494.55	5877.23	1557.83
33	Ladakh	5904.39	6893.31	6264.09	1014.58
34	Dadra and Nagar Haveli and Daman & Diu	0.00	161.87	221.13	434.26
Total		9779432.94	9004139.24	8855475.75	4101881.84

***Release of funds to the State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.**

Annexure-IV referred in reply to part (d) of Lok Sabha Unstarred Question No. 1352 dated 30.07.2024

State/UT-wise details of expenditure incurred (including State share) under Mahatma Gandhi NREGS from 2021-22 to 2024-25 (as on 25.07.2024).

Sl. No.	State	Expenditure (Rs.in lakh)			
		2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	829110.2	862312.5	894055.7	510720.9
2	Arunachal Pradesh	47833.97	58313.24	58110.77	6360.63
3	Assam	238095.4	204199.3	243644	58958.88
4	Bihar	650209.4	668395	789647	337549.8
5	Chhattisgarh	397973.1	358997	384814.2	218565.9
6	Goa	374.68	421.75	256.05	78.89
7	Gujarat	173542.1	197362.4	204131.3	68793.1
8	Haryana	70701.3	47120.28	58460.49	26188.46
9	Himachal Pradesh	108849.7	129059.2	128827.1	62270.71
10	Jammu And Kashmir	114410.4	96867.24	121849.6	24334.03
11	Jharkhand	333405.2	294424	378069.1	142593.4
12	Karnataka	620263.7	659760.1	661238.5	259873.4
13	Kerala	402280.4	399121.6	396894.8	76129.35
14	Ladakh	5811.47	6746.13	7040.86	361.16
15	Madhya Pradesh	803623.4	779313.1	713091.4	226147.1
16	Maharashtra	242382.9	302611.3	446352	227198.1
17	Manipur	92479.12	80445.89	66417.62	15012.11
18	Meghalaya	112716.9	126597.7	109176	53620.74
19	Mizoram	52990.56	54198.01	70576.72	19531.18
20	Nagaland	53908	88993.23	77266.97	2352.97
21	Odisha	598915.6	553369.7	543343.7	197277.6
22	Punjab	127934.8	133784.6	131837.6	35607.49
23	Rajasthan	1045432	1018663	935566.3	421547.2
24	Sikkim	11775.59	10653.27	12864.66	2197.88
25	Tamil Nadu	979561.6	1142098	1339289	216708.3
26	Telangana	418935.6	344315.7	407267.2	239047
27	Tripura	108460.1	100811.2	112695.9	33967.58
28	Uttar Pradesh	875803	1193285	1139651	344749.1
29	Uttarakhand	62860.76	90909.72	72317.7	18108.26
30	West Bengal	1090858	*	*	*
31	Andaman and Nicobar	620.98	349.36	495.72	174.28
32	Dadra and Nagar Haveli and Daman & Diu	0	0	108.18	269.26
33	Lakshadweep	4.46	12.95	12.58	0
34	Puducherry	1436.41	2371.12	6160.95	824.5

***Release of funds to the State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.**

Annexure-V referred in reply to part (f) of Lok Sabha Unstarred Question No. 1352 dated 30.07.2024

States/UTs-wise detailed report on Social Audit recovery (as on 25.07.2024)				
SR#	State Name	Total number of Cases Reported by SAU	Final Recoverable Amount to be recovered (Rs.)	The total amount recovered, so far (Rs.)
1	Andhra Pradesh	1,97,084	₹23,23,87,267	₹22,03,80,451
2	Arunachal Pradesh	204	₹0	₹0
3	Assam	369	₹14,03,333	₹14,03,333
4	Bihar	9,971	₹2,89,78,767	₹2,89,55,883
5	Chhattisgarh	21,979	₹21,43,25,201	₹20,27,31,230
6	Gujarat	10	₹4,300	₹4,300
7	Haryana	43	₹0	₹0
8	Himachal Pradesh	18,285	₹1,87,80,957	₹1,86,78,569
9	Jammu And Kashmir	2,442	₹91,64,330	₹91,48,142
10	Jharkhand	33,182	₹10,98,25,476	₹10,77,17,550
11	Karnataka	99,980	₹31,19,94,599	₹29,28,07,246
12	Kerala	4,988	₹78,96,815	₹78,93,072
13	Madhya Pradesh	9,696	₹3,02,20,349	₹2,72,14,106
14	Maharashtra	1,158	₹69,84,620	₹69,54,428
15	Manipur	178	₹14,11,509	₹14,05,509
16	Meghalaya	88	₹3,23,546	₹3,23,546
17	Mizoram	277	₹11,68,279	₹11,68,279
18	Nagaland	1,356	₹25,47,183	₹25,27,503
19	Odisha	10,040	₹4,10,78,525	₹4,06,07,114
20	Punjab	7,534	₹1,43,08,138	₹1,43,08,138
21	Rajasthan	489	₹91,71,905	₹91,71,905
22	Sikkim	821	₹1,95,10,314	₹1,90,45,173
23	Tamil Nadu	2,58,704	₹96,89,92,116	₹85,85,81,746
24	Telangana	1,17,626	₹5,24,81,645	₹5,24,81,645
25	Tripura	2,035	₹1,85,17,439	₹1,63,20,575
26	Uttar Pradesh	17,951	₹8,55,61,137	₹8,43,82,338
27	Uttarakhand	2,723	₹36,69,147	₹36,67,805
28	West Bengal	3,456	₹26,91,442	₹26,91,442
Total		8,22,669	₹2,19,33,98,339	₹2,03,05,71,028
